

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(C/ACT)/99/KOB/2024 in CP(C/ACT)/20/KOB/2022
SECTION	NCLT RULE 11
NAME OF PARTIES	S. MEENAKSHY AMMAL V/S M/S KANTHIMATHY PLANTATIONS PRIVATE LIMITED AND 21 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	R. MAHESH MENON.
RESPONDENTS ADVOCATE/ PROFESSIONAL	NINAN & MATHEW, PHILIP MATHEW, MARIAM MATTHAI, M A SHAJI, KARTHIKA K J, VINAY MATHEW, MUHAMMED RIYAS A T, PREETHI MOHAN, GAYATRI, RAGHA SUDHA , AKHIL SURESH.

**26 JUNE 2024**

## O R D E R

### **IA(C/ACT)/99/KOB/2024 in CP(C/ACT)/20/KOB/2022**

Learned Counsel, Mr. Sriram Venkatavaradhan (virtually) appears along with Learned Counsel, Mr. Rohan Kumar (appears physically) on behalf the Applicant (R5 in main CP(C/ACT)/20/KOB/2022) through virtual mode.

Learned Counsel, Mr. Niranjan Sankar Rao appears on behalf of R18 to R22 (Petitioners in the main CP(C/ACT)/20/KOB/2022) through virtual mode and stated that he has no objection in allowing this application. Learned Counsel, Ms. Pornima appears on behalf of R1 & R2 through virtual mode.

Learned Counsel, Mr. Akhil Suresh (R8 & R9) is present through virtual mode and submits that he has not received the copy of the present IA(C/ACT)/99/KOB/2024. Counsel for the Applicant is directed to serve copy of the present application during the course of the day.

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Counsels appearing on behalf of R1 & R2, R8 & R9 seeks time to file reply affidavit. Time granted, let the same be filed within a period of 2 weeks. Copy of the same shall be served on the other side.

List this matter for further consideration on **26.07.2024**.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**